

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:1558  
ANSWERED ON:19.07.2004  
POLLUTED SEA BEACHES  
Nayak Shri Ananta

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government has identified the polluted sea beaches in the country;
- (b) if so, the details thereof;
- (c) the reasons for the pollution of those sea beaches; and
- (d) the steps taken to stop their further pollution?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS ( SHRI NAMO NARAIN MEENA )

( a ) & ( b ) According to the monitoring results conducted by the Department of Ocean Development the coastal water close to beaches of hot spots are polluted. Some of the pollutant parameters in these spots vary during the high and low tide period.

( c ) The main cause for the pollution are the disposal of untreated / semi treated sewerage and municipal solid waste from coastal cities and towns including resorts.

( d ) The steps taken to protect marine environment are:

- The concerned State Pollution Control Boards have directed the relevant industries to comply with the standards prescribed under the Water ( Prevention and Control of Pollution ), Act, 1977 and to take necessary preventive measures.
- The Ministry has issued Coastal Regulation Zone Notification, 1991 for protecting the coastal environment prohibiting the dumping of solid waste, discharge of untreated effluents within the Coastal Regulation Zone area.